

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 25th January, 2018.

No.HC.VII-280/2011/639/A :- It is hereby clarified that the Notification No.HC.VII-280/2011/93/A dtd. 11.01.2018, is applicable for only those Officers who are required to take permission, for any kind of leave, from the High Court under existing Rules/ Notifications.

Henceforth, the approval/rejection orders of such leave application shall be uploaded in the official website of Gauhati High Court.

By Order

Sd/-

Mridul Kumar Kalita

REGISTRAR (VIGILANCE)

Memo No.HC.VII-280/2011/640-659/A, dated 25.01.2018.

Copy to –

1. The Registrar General, Registrar (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Member Secretary, Assam State Legal Services Authority, Guwahati.
5. The District & Sessions Judge,
Kamrup(M),Guwahati/Kamrup,Amingaon/Barpeta/Nalbari/Baksa, Mushalpur/
Darrang,Mangaldai/ Sonitpur,Tezpur/Lakhimpur,North Lakhimpur/ Dhemaji/
Dibrugarh/ Tinsukia/ Sivasagar/ Jorhat/ Golaghat/ Nagaon/ Morigaon/ Karbi
Anglong, Diphu/Dima Hasao,Haflong/ Cachar, Silchar/Karimganj/ Hailakandi/
Dhubri/ Goalpara/ Kokrajhar / Chirang, Kajalgaon/ Bongaigaon /Udalguri.
6. The Principal Judge, Family Court,
Kamrup, Guwahati (No.1 & No.2)/Cachar, Silchar/Barpeta.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
9. The Presiding Officer, State Appellate Tribunal and Member, MACT, Guwahati.
10. The Member, Motor Accident Claims Tribunals,
Guwahati(No.2/No.3)/Nalbari/Barpeta/Goalpara/Dhubri/Silchar/Nagaon/Tezpur
11. The Judge, Designated Court, Assam, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Assam/ Addl CBI Court (No.1/No.2/No.3).
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. Private Secretary to Hon'ble Justice _____, Gauhati High Court, Guwahati.
- ✓ 17. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of the Gauhati High Court.
18. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan.
19. The Administrative Officer (Judicial)/_____, Gauhati High Court, Guwahati.
20. The CA to Registrar (Vigilance).

REGISTRAR (VIGILANCE)

25/1/2018